

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)17
C. A. NO.

CORAM:





PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

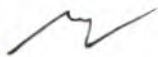
NAME OF THE COMPANY: M/s. Pooja Tiwari V/s. M/s. Big Fish Hospitality Ventures Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rakesh Kumar	Advocate	Respondents	
2	Bronod Sachdeva	Advocate	Respondents	
3	Sheena Gupta	Advocate	Respondents	
1.	Ms. Geeta Luthra, Sr. Adv.		} for Petitioners.	
2.	Mr. Sanjeev Sahay, Adv.			
3.	Mr. Rakeek Yadav, Adv.			

Order

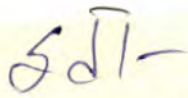
Learned counsel for the respondent has filed the provisional financial statement/ profit and loss for the year ending 31st March 2017. Copy of the same has been supplied to the learned opposite counsel.



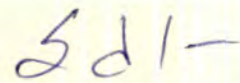
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To come up for further consideration on 28th July 2017. The respondents are also directed to produce, in original, all the company records that are available with them so as to conclude the arguments.



[S.K. MOHAPATRA]
MEMBER [T]



[INA MALHOTRA]
MEMBER [J]

(Shipra Mittal)